

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of May, 2024.

State: Assam

| Sl.No | District/State | Cases pending at the beginning of the month | Institution during the month | Disposal during the month | Pending at the end of the month |
|-------|----------------|---|------------------------------|---------------------------|---------------------------------|
| 1 | Cachar | 01 | - | - | 01 |
| 2 | Lakhimpur | 06 | - | - | 06 |
| 3 | Hailakandi | 01 | - | - | 01 |
| 4 | Barpeta | 02 | - | - | 02 |
| 5 | Goalpara | 02 | - | - | 02 |
| 6 | Sivasagar | 03 | - | - | 03 |
| 7 | Morigaon | 02 | - | - | 02 |
| 8 | Dhubri | 02 | - | - | 02 |
| 9 | Jorhat | 02 | - | - | 02 |
| 10 | Kamrup(M) | 33 | - | 01 | 32 |
| 11 | Karimganj | 05 | - | - | 05 |
| 12 | Kamrup | 02 | - | - | 02 |
| 13 | Nagaon | 02 | - | - | 02 |
| 14 | Golaghat | 01 | - | - | 01 |
| 15 | SouthSalmara | 01 | - | - | 01 |
| 16 | Dibrugarh | 02 | - | - | 02 |
| 17 | Hojai | 01 | - | - | 01 |
| 18 | Kokrajhar | 02 | - | - | 02 |
| | Total | 70 | - | 01 | 69 |

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

| Sl.No | District/State | Cases pending at the beginning of the month | Institution during the month | Disposal during the month | Pending at the end of the month |
|-------|----------------|---|------------------------------|---------------------------|---------------------------------|
| 1 | Lohit | 02 | - | - | 02 |
| 2 | Papumpare | 02 | - | - | 02 |
| 3 | East Kameng | 01 | - | - | 01 |
| 4 | West Kameng | 01 | - | 01 | - |
| | Total | 06 | - | 01 | 05 |

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs**State: Assam**

| Sl.No | Case Nos. | Year of Filing | Stage of proceedings | District |
|-------|-------------------|----------------|---|------------|
| 1 | GR 1118/09 | 2009 | Appearance | Cachar |
| 2 | Spl. (Vig) 5/2012 | 2012 | Evidence | Lakhimpur |
| 3 | Spl. (Vig) 6/2012 | 2012 | Evidence | Lakhimpur |
| 4 | SC 6/2021 | 2021 | Evidence | Lakhimpur |
| 5 | SC 148/2018 | 2018 | Submission of copy of updated order of Hon'ble Gauhati High Court | Lakhimpur |
| 6 | GR 1739/2011 | 2011 | Consideration of charge | Lakhimpur |
| 7 | GR 643/2012 | 2012 | Appearance | Lakhimpur |
| 8 | PRC 781/2023 | 2023 | Appearance | Hailakandi |
| 9 | PRC-420/2022 | 2022 | Statement/Defence/Argument | Barpeta |
| 10 | PRC-900/2022 | 2022 | Necessary Order. Stayed by Hon'ble Gauhati High Court | Barpeta |
| 11 | CR 99/2021 | 2021 | Evidence | Goalpara |
| 12 | PRC 556/2021 | 2021 | Evidence | Goalpara |
| 13 | CR 37/2021 | 2021 | Appearance | Sivasagar |
| 14 | PRC 110/2021 | 2021 | Stayed by Hon'ble Gauhati High Court | Sivasagar |

| | | | | |
|----|----------------------------|------|--------------------------------------|-----------|
| 15 | PRC 274/2021 | 2021 | Stayed by Hon'ble Gauhati High Court | Sivasagar |
| 16 | CR 386/18 | 2018 | Prosecution Witness | Morigaon |
| 17 | PRC 1673/19 | 2023 | Appearance | Morigaon |
| 18 | CR 1732/21 | 2021 | Appearance | Dhubri |
| 19 | CR 1887/21 | 2021 | Appearance | Dhubri |
| 20 | PRC 596/20 | 2020 | Stayed by Hon'ble Gauhati High Court | Jorhat |
| 21 | PRC 1286/21 | 2021 | Evidence | Jorhat |
| 22 | Sess. Case 50/2006 | 2006 | Statement of Accused | Kamrup(M) |
| 23 | Sess. Case 59/2010 | 2010 | Evidence | Kamrup(M) |
| 24 | Sess. Spl. (LG) 17/2014 | 2014 | Evidence | Kamrup(M) |
| 25 | Sess. Case 203/2015 | 2015 | Evidence | Kamrup(M) |
| 26 | Sess. Case 93/2018 | 2018 | Evidence | Kamrup(M) |
| 27 | Sess. Case 94/2018 | 2018 | Evidence | Kamrup(M) |
| 28 | Sess. Case 355/2018 | 2018 | Consideration of charge | Kamrup(M) |
| 29 | Sess. Case – 59/2019 | 2019 | Judgement | Kamrup(M) |
| 30 | Sess. Case 152/2022 | 2022 | Consideration of charge | Kamrup(M) |
| 31 | GR 3629/2015 | 2015 | Hearing | Kamrup(M) |
| 32 | GR 6166/2015 | 2015 | Appearance | Kamrup(M) |
| 33 | GR 5705/2011 | 2011 | Appearance | Kamrup(M) |
| 34 | GR 687/2014 | 2014 | Evidence | Kamrup(M) |
| 35 | GR 5664/2011 | 2011 | Appearance | Kamrup(M) |
| 36 | GR 7220/2015 | 2015 | Evidence | Kamrup(M) |
| 37 | GR 12111/2013 | 2013 | Evidence | Kamrup(M) |
| 38 | GR 1729/2014 | 2014 | Evidence | Kamrup(M) |
| 39 | GR 5698/2011 | 2011 | Evidence | Kamrup(M) |
| 40 | CR 559/2016 | 2016 | Hearing | Kamrup(M) |
| 41 | CR 3157/2016 | 2016 | Evidence | Kamrup(M) |
| 42 | CR 3618/2019 | 2019 | Appearance | Kamrup(M) |
| 43 | CR 1688/2016 | 2016 | Evidence | Kamrup(M) |
| 44 | CR 596/2018 | 2018 | Copy | Kamrup(M) |
| 45 | CR 3818/2017 | 2017 | Hearing | Kamrup(M) |
| 46 | CR 4651/2019 | 2019 | Appearance | Kamrup(M) |
| 47 | CR 4652/2019 | 2019 | Appearance | Kamrup(M) |
| 48 | CR 3083/2019 | 2019 | Appearance | Kamrup(M) |
| 49 | CR 3084/2019 | 2019 | Cross | Kamrup(M) |
| 50 | CR 2817/2022 | 2022 | Inquiry | Kamrup(M) |

| | | | | |
|----|--------------------|------|--|---------------|
| 51 | CR 5001/2022 | 2022 | O/E | Kamrup(M) |
| 52 | PRC 1174/2023 | 2023 | Appearance | Kamrup(M) |
| 53 | CR 3193/2016 | 2023 | Stayed by Hon'ble High Court | Kamrup(M) |
| 54 | GR 2640/2018 | 2018 | Stayed by Hon'ble Gauhati High Court | Karimganj |
| 55 | CR 1202/2017 | 2017 | Stayed by Hon'ble Gauhati High Court | Karimganj |
| 56 | GR 869/2019 | 2019 | Evidence | Karimganj |
| 57 | GR 81/2011 | 2011 | Evidence | Karimganj |
| 58 | CR 1220/2023 | 2023 | Further Enquiry | Karimganj |
| 59 | CR 81/2022 | 2022 | Filing written reply by the complainant side | Kamrup |
| 60 | CR 62/2023 | 2023 | Hearing | Kamrup |
| 61 | CR 2982/2008 | 2008 | Appearance | Nagaon |
| 62 | Sess (T2)-158/2023 | 2023 | Consideration of charge | Nagaon |
| 63 | PRC 51/2024 | 2024 | Appearance | Golaghat |
| 64 | CR 164/2019 | 2019 | Appearance | South Salmara |
| 65 | Sess. Case 65/2024 | 2024 | Appearance | Dibrugarh |
| 66 | Sess. Case 66/2024 | 2024 | Appearance | Dibrugarh |
| 67 | NI-09/2023 | 2023 | Appearance | Hojai |
| 68 | PRC 50/2021 | 2021 | Evidence | Kokrajhar |
| 69 | PRC 16/2023 | 2023 | Evidence | Kokrajhar |

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

| Sl.No | Case No | Year of Filing | Stage of proceedings | District |
|--------------|------------------------------|-----------------------|-----------------------------|-----------------|
| 1 | Criminal Revision 04(L)/2023 | 2023 | Hearing | Lohit |
| 2 | Criminal Revision 06(L)/2023 | 2023 | Hearing | Lohit |
| 3 | GR 81/2022 | 2022 | Prosecution evidence | East Kameng |
| 4 | DMK 31/05 | 2005 | Evidence | Papumpare |
| 5 | BJN PS Case No. 10/05 | 2005 | Appearance | Papumpare |